

Disposal of Asiad Village Flats

1238. SHRI HARVENDRA SINGH
HANSPAL:

SHRI NAND KISHORE
BHATT:

SHRI RAM CHANDRA
BHARADWAJ :

SHRI SHIVA CHANDRA
JHA :

Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) what is the cost of construction of a
flat categorywise of Asiad village in
Delhi;

(b) the expenditure so far incurred on
the maintenance of these flats;

(c) whether it is a fact that a proposal to
sell Asiad village flats to non-resident
Indians against the payment of foreign
exchange has been finalised;

(d) if so, the salient features thereof;
and

(e) the amount of foreign exchange
likely to be earned therefrom ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI MOHAMMED USMAN
ARIF) : (a) The DDA has reported that the
final costs of the flats constructed in the
Asiad village have not yet been worked out.

(b) The DDA has reported that an
expenditure of about Rs. 15.5 lakhs has
been incurred on the maintenance and
operation of the various services in the
flats.

(c) to (e) Disposal of the Asiad village it
under active consideration of the
Government.

**Simplification of Procedures for Deep-Sea
Fishing**

1239. SHRI B. KRISHNA MOHAN:
Will the Minister of AGRICULTURE be
pleased to state :

(a) whether Director-General of Ship-
ping has received representations to
simplify the existing procedures with
regard to deep-sea fishing trawlers; and

(b) if so, the details of steps being taken
to simplify the procedure ?

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH) : (a) and (b)
The material is being collected and will be
placed on the Table of the Sabha.

National Capital Region

1240. DR. LOKESH CHANDRA :
DR. (SHRIMATI) NAJMA
HEPTULLA : SHRI
P.N. SUKUL :

Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) whether a high powered authority
for planning, coordinating, monitoring and
financing balanced development of the
National Capital Region (TMCR) has been
established;

(b) if so, what are the recommendations
of the last meeting of the NCR Advisory
Committee; and

(c) whether the National Capital
Region Authority has started functioning ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI MOHAMMED USMAN ARIF) :
(a) to (c) In its last meeting held on the 10th
March, 1978 the Committee of the High
Powered Board for the National Capital
Region recommended that a detailed study
may be undertaken as to the different
alternatives for achieving the objectives of the
National Capital Region Plan. The
question of establishment